महानगर टेलीफोन निगम लि॰

(भारत सरकार का उद्यम)
Mahanagar Telephone Nigam Ltd.
(A Government of India Enterprise)
CIN: L32101DL1986GOI023501





MTNL/RA/Review of Interconnection Framework/2016-17
Dated 04.07.2019

To,

The Advisor (BB& PA) TRAI, New Delhi

Subject: MTNL comments on TRAI Consultation Paper dated 30.05.2019 on "Review of Regulatory Framework for Interconnection".

TRAI issued Consultation Paper dated 30.05.2019 on "Review of Regulatory Framework for Interconnection" for comments of stakeholders. Our comments in this reference are as below:

The subject matter of the Consultation Paper is sub-judice, as MTNL has challenged THE TELECOMMUNICATION INTERCONNECTION REGULATIONS, 2018 dated 01.01.2018 and subsequent related amendment dated 05.07.2018 before Hon'ble High Court Delhi. The matter in MTNL Vs. TRAI & Ors is admitted and pending vide WP(C) 4758/2019 before Hon'ble High Court of Delhi.

TRAI, is therefore requested to await the decision of Hon'ble High Court of Delhi in Regulation.

(Virender Parkash) DGM(RA),CO